

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(24) C.P.(I.B)-895/9/(MB)/2017
MA 814/2018

CORAM:

Present : SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE PARTIES:

Eknath A Aher
V/s
Royal Twinkle Star Club Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representatives of RP and Applicant in MA are present.
2. The matter is adjourned to **11.09.2018**.

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

10.09.2018.

HHS